

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 19.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD
NOT BE TAKEN-UP ON 19.09.2018 WILL NOW BE LISTED ON THE
DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8	16.10.2018

COURT MASTER